

High Court of Karnataka,
Bengaluru,
Dated: 09th October 2023

NOTIFICATION NO. HCKB – 184 / 2023

In modification of earlier Notification No. HCKB – 130/2023 dated 26th July 2023, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from 25th October, 2023 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice R.Devdas	2
3	Hon'ble Mr. Justice K.Natarajan	3
4	Hon'ble Mr. Justice Pradeep Singh Yerur	4
5	Hon'ble Mrs. Justice M.G.Uma	5
6	Hon'ble Mr. Justice M.G.S.Kamal	6
7	Hon'ble Mr. Justice C.M.Joshi	7

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

Date: 09.10.2023

HIGH COURT OF KARNATAKA AT KALABURAGI BENCH

ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM WEDNESDAY THE 25TH OCTOBER 2023

Priority will be given to old cases

PART A

SL. NO.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice R.Devdas & Hon'ble Mr. Justice C.M.Joshi</p> <p>All Division Bench matters</p> <p>- Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice K.Natarajan</p> <p>All Category of Criminal matters</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Mr. Justice Pradeep Singh Yerur</p> <p>All Category of Writ matters</p> <p>- Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>

4	<p>Hon'ble Mrs. Justice M.G.Uma</p> <p>All Category of Civil matters (except MFAs) - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
5	<p>Hon'ble Mr. Justice M.G.S.Kamal</p> <p>Miscellaneous First Appeals - Admissions, Orders and Final Hearing</p> <p>Thursday and Friday at 2.30 PM RSAs – Final Hearing as per Advance List No.I</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>

PART B

**HIGH COURT OF KARNATAKA
KALABURAGI BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	<p>Hon'ble Mr. Justice R.Devdas</p> <p>Writ Petitions (GM)</p>
2	<p>Hon'ble Mr. Justice C.M.Joshi</p> <p>Criminal Appeals</p>

NOTES:

- 1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
 - a) All Criminal Petitions U/s 438, 439 and 482 of Cr.P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
 - b) All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
 - c) All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

By Order of Hon'ble The Chief Justice

Sd/-

**(M.Chandrashekar Reddy)
Registrar (Judicial)**

Date: 09.10.2023

ADVANCE LIST - RSA			
HIGH COURT OF KARNATAKA, KALABURAGI BENCH			
STATEMENT OF RSA FINAL HEARING			
Sl.No.	CASE No. & YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	RSA-963/2007	SHIVANAND PATIL	RATNA N.SHIVAYOGIMATH
2	RSA-7148/2010	B.D.HANGARKI	MANVENDRA REDDY
3	RSA-7034/2011	K.DHIRAJ KUMAR & K.APPARAO	HEMA L.K
4	RSA-7048/2011	GANESH S.KALBURAGI	RESPONDENTS SERVED
5	RSA-7106/2011	CHAITANYAKUMAR C.M	R.J.BHUSARE
6	RSA-7124/2011	V.K.NAYAK	LIYAQAT FAREED USTAD
7	RSA-7133/2011	SHIVAKUMAR KALLOOR	A.P.JAHGIRDAR
8	RSA-7196/2011 C/W RSA-7197/2011	SHIVAKUMAR KALLOOR	RAVINDRA REDDY
9	RSA-7224/2011 C/W RSA-7225/2011	R.S.SIDHAPURKER	G.G.CHAGASHETTI & I.R.BIRADAR
10	RSA-7333/2011	GANESH NAIK	SANJEEV KUMAR C.PATIL
11	RSA-7357/2011	HARSHAVARDHAN R.MALIPATIL	ASHOK B.MULGE
12	RSA-7211/2012	RAVI B.PATIL & A.S.RAWOOR	SANJEEV KUMAR C.PATIL
13	RSA-7322/2012	J.AUGSTIN & SANJAY A.PATIL	S.N. PADSHETTY
14	RSA-7363/2012	SUDARSHAN.M	K.M.GHATE
15	RSA-7380/2012	B.K.PATIL	S.N.PADSHETTY & SHANKARGOUDA
16	RSA-7390/2012	GOVT.ADVOCATE	VIKRAM VIJAYKUMAR
17	RSA-7395/2012 C/W RSA 7394/2012	SANJAY A.PATIL & S.S.MAMADAPUR	S.K.BABSHETTY
18	RSA-7002/2013	MANVENDRA REDDY	VIKRAM VIJAYKUMAR
19	RSA-7029/2013	RAVINDRA REDDY	UMESH V. MAMADAPUR
20	RSA-7036/2013	GANESH S.KALBURAGI	G.G.CHAGASHETTI & I.R.BIRADAR

21	RSA-7062/2013 C/W RSA-7158/2013	RAVI B.PATIL	SHIVAKUMAR KALLOOR
22	RSA-7073/2013 C/W RSA-7072/2013	GANESH S.KALBURAGI	RAVI B.PATIL
23	RSA-7095/2013	AJAY KUMAR A.K	D.P.AMBEKAR
24	RSA-7096/2013	G.G.CHAGASHETTI	ADV. FOR R-1 (DESIGNATED AS SENIOR COUNSEL)
25	RSA-7133/2013	D.P.AMBEKAR	P.S.PATIL
26	RSA-7135/2013 C/W RSA-7186/2013	ASHOK R. KALYANSHETTY & S.S.MAMDAPUR	VINAYAK APTE
27	RSA-7143/2013	GANESH S.KALBURAGI	GOVT. ADVOCATE
28	RSA-7146/2013	B.D.HANGARKI	GANESH S.KALBURAGI
29	RSA-7174/2013	RATNA N.SHIVAYOGIMATH	SHIVANAND PATIL
30	RSA-7179/2013	A.VIJAYKUMAR	NOTICE DISPENSED WITH
31	RSA-7181/2013	HARSHAVARDHAN R.MALIPATIL	UMESH V.MAMADAPUR SANJEEV KUMAR C.PATIL
32	RSA-7190/2013 C/W RSA-7189/2013	B.C.JAKA	I.R.BIRADAR
33	RSA-7207/2013	SHIVAKUMAR KALLOOR	SACHIN M. MAHAJAN
34	RSA-7212/2013	V.K.NAYAK	N.S.DESHPANDE
35	RSA-7217/2013	MEER MOHAMMADALI	SACHIN M. MAHAJAN
36	RSA-7249/2013	VINAYAK APTE	RAMCHANDRA.K
37	RSA-7265/2013	G.S.BIRADAR & V.G.BIRDAR	GANESH S.KALBURAGI
38	RSA-7266/2013	(DESIGNATED AS SENIOR COUNSEL)	RESPONDENTS SERVED
39	RSA-7278/2013	GANESH S.KALBURAGI	G.G.CHAGASHETTI, SANJEEV KUMAR C. PATIL (NOC NOT OBTAINED)
40	RSA-7314/2013	K.A.KALABURAGI	R.V.NADAGOUDA
41	RSA-7317/2013	R.S.SIDHAPURKER	RAVINDRA INJALLIKAR
42	RSA-7337/2013	LIYAQAT FAREED USTAD	SHARANGOUDA V.PATIL
43	RSA-7338/2013	(DESIGNATED AS SENIOR COUNSEL)	GANESH NAIK & A.S.RAWOOR

44	RSA-7375/2013	VINAYAK APTE	SACHIN M. MAHAJAN
45	RSA-7401/2013	CHAITANYAKUMAR C.M	J.AUGUSTIN
46	RSA-7414/2013	SACHIN M.MAHAJAN	MEER MOHAMMAD ALI
47	RSA-7440/2013	GANESH S.KALBURAGI	VINAYAK APTE
48	RSA-7473/2013	M.A.JAGIRDAR	S.S.MAMADAPUR
49	RSA-7478/2013	B.D.HANGARKI	S.R.KADLOOR
50	RSA-7483/2013	VINAYAK APTE	B.D.HANGARKI